

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1123  
ANSWERED ON 08TH FEBURARY, 2024**

**VIVAD SE VISHWAS II SCHEME**

**1123. SHRI SAPTAGIRI SANKAR ULAKA:  
ADV. ADOOR PRAKASH:  
SHRI ANTO ANTONY:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**  
सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the details of present status and update on the implementation of the Vivad Se Vishwas II Scheme discussed during the high-level meeting with the National Highway Builders Federation;**

**(b) the details of the number of claims received and processed till date; and**

**(c) the number of eligible claims settled under the scheme and the time by which all eligible claims are targeted to be settled in a campaign mode?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) The latest status regarding the implementation of the Vivad Se Vishwas II Scheme notified by the Ministry of Finance and in terms**

**of Standard Operating Procedure notified by the Ministry of Road Transport & Highways is as under:**

<b>Sl. No.</b>	<b>Description of the VSV-II Applications</b>	<b>Numbers</b>
<b>1.</b>	<b>Total number of applications received as on 05.02.2024</b>	<b>120</b>
<b>2.</b>	<b>Number of applications rejected</b>	<b>07</b>
<b>3(a)</b>	<b>Number of applications accepted and offers for settlement made</b>	<b>56</b>
<b>(b)</b>	<b>Number of offers accepted by the Contractors against applications accepted and offers made</b>	<b>43</b>

**The last date of receipt of applications under Vivad Se Vishwas II Scheme is 31st March, 2024 in terms of the cut-off dates of 31.01.2023 of Arbitral Award and 30.04.2023 of Court Order. The Ministry has also notified its separate Vivad Se Vishwas II Scheme with extended cut-off dates, namely, 30.09.2023 for Arbitral Award and 31.12.2023 for Court Order, with the last date of application as 31st March, 2024.**

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